

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO.2782**

TO BE ANSWERED ON THE 22ND DECEMBER, 2021/ PAUSHA 01, 1943 (SAKA)

INCREASE IN WOMEN REPRESENTATION IN THE POLICE FORCE

2782. SHRI BHASKAR RAO NEKKANTI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the visits by 5 advisories who were asked to go to all States from 22nd June, 2021 in order to increase women representation in the police force to 33 percent;

(b) whether State Governments have accepted the request to create additional posts of women constables and SIs by converting the vacant posts of male constables; and

(c) if so, the details thereof and, if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c) "Police" is a State subject falling in List-II (State List) of the Seventh Schedule of the Constitution of India. It is primarily the responsibility of the State Governments/UT Administrations to recruit police personnel including improvement of gender balance in police force. This Ministry has not sent any advisor to visit States on the subject however, Ministry has issued advisories to the States for increasing number of women in the police forces. The Ministry of Home Affairs has issued advisories dated 22.04.2013, 21.05.2014, 12.05.2015, 21.06.2019 and 22.06.2021 to all the State Governments to increase the representation of

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women police to 33% of the total strength. All the State Governments have been requested to create additional posts of women Constables/Sub-Inspectors by converting the vacant posts of male constables. The aim is that each police station should have at least 3 women Sub-Inspectors and 10 women police Constables, so that a women help desk is manned round the clock.

States have also been advised to strengthen welfare measures for women police personnel such as provision of housing, medical facilities and conducive work environment.
